

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP No.3/98/AMR/2021	IA(Companies Act)/6/2022	Rule 11 & 75 of NCLT Rules	Janardhan Reddy Gummadi Vs. B.R. Jayaram & another (in the matter of Ammana Bio Pharma Limited)

ORDER

IA(Companies Act)/6/2022:

Mr.Raja Shekar Rao Salvaji, Counsel for the Applicant present. Mr. Sachin Sharma, Counsel for the Respondent present and requested time for hearing. Hence, for hearing, list the matter on 18.04.2023 as a last chance.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN